

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

To

The Principal District & Sessions Judge,
Anantnag/Budgam/ Kulgam/Pulwama/

No.: 28524-27-Sts Dated: 24-1-017

Sub:- Rajya Sabha Unstarred Question No. 2804 for reply on 09-12-2016 raised by Dr. Kanwar Deep Singh, MP, regarding 'Court cases involving Government'.

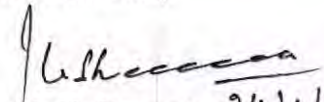
Sir,

In reference to this Registry's Letter No. 25592-93/Sts. Dated 20-12-2016 regarding the subject cited above that the requisite information is still awaited from your side despite lapse of more than **THREE** week's.

In this connection, you are once again requested to provide the said information to this Registry at the earliest. So, that we may able to transmit the same to the concerned quarter as desired.

The matter may be treated as Most Urgent.

Yours faithfully'



(K. K. Sharma) 24/1/2017

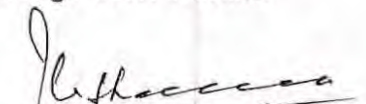
Asstt. Registrar(Sts.)

No: 28528 / Sts.

Dated: 24-1-017

Copy to:-

Incharge NIC for uploading the same on the J&K High Court Website.



Asstt. Registrar(Sts.) 24/1/2017